COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 271 of 2016 &
DFR NO. 442 of 2016

Dated: 08th July, 2016

In the matter of :

Bangalore Electricity Supply Company .....Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Ors. .....Respondent(s)

ORDER

The Court has not assembled on 07.07.2016 on account of declared holiday.

As agreed by the parties, list the matter on ***09.08.2016.***

COURT MASTER